

ACT No. V OF 1934.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 9th March, 1934.)

An Act to amend the Indian Medical Council Act, 1933, for a certain purpose.

XXVII of 1933. **W**HEREAS it is expedient to amend the Indian Medical Council Act, 1933, for the purpose hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Medical Council Short title. (Amendment) Act, 1934.

XXVII of 1933. 2. To clause (a) of section 2 of the Indian Medical Council Act, 1933 (hereinafter referred to as the said Act), the following words shall be added, namely:— Amendment of section 2, Act XXVII of 1933.

“and includes the University of Rangoon”.

3. To clause (b) of sub-section (1) of section 3 of the said Act the following brackets and words shall be added, namely:— Amendment of section 3, Act XXVII of 1933.

“(or, in the case of the University of Rangoon, the members of the Board of Studies in Medicine)”.

Price anna 1 or 1½d.

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